NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 253/16	TP 104/17	Hearing	433	Fedex Express Transportation & Supply Chain Services(India) Pvt. Ltd., Vs Mindlogicx Infratec Ltd.

NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
SHAKTHDHAR.S.S.	RESPONDENT	lattsu.
K. N SALJA	Potitioner	Salah
	& PHONE NUMBER SHAKTHDHAR.S.S. 8050050542	8 PHONE NUMBER REPRESENTATION TO WHOM SHAKTHDHAR.S.S. RESPONDENT 8050050542

Counsel for petitioner is present. Shri Sanjay H. Sethiya filed vakalat for Respondents. Petitioner counsel is directed to serve copy of the petition on the counsel for respondents.

For filing objections, list it on 10.07.2017. Petitioner counsel is also directed to comply the provisions of I&B Code applicable to the facts of this case.

MEMBER (J)

MEMBER (T)